

(b) It is not correct to say that the CAD Authorities have failed to bring an integrated approach to land and water management though their performance is not uniform in all the States. The Command Area Development Programme now covers 133 projects with a culturable command area of about 18 million hectares in 18 States and one Union Territory. To achieve the objectives of the programme, during the 7th Plan more stress will be laid on better water management in the distribution system, more efficient on-farm water application, involvement of farmers in the management and distribution of water below the minor level, training for farmers and for all levels of CAD management including field staff and monitoring of agricultural production and productivity increases.

Offloading of Fertilizers by a Fictitious Firm at Tenali (A.P.)

787. SHRI MOHD. MAHFOOZ ALI KHAN :
SHRIMATI GEETA MUKHERJEE :

Will the Minister of TRANSPORT be pleased to state:

(a) whether about 27 wagons containing more than a thousand tonnes of fertilizers valued at Rs. 17 lakhs which were loaded at Nangal sometime back were offloaded by a fictitious firm at Tenali in Andhra Pradesh;

(b) if so, the details thereof stating the result of the inquiry, if any, made by Government in the matter and the action taken thereon; and

(c) whether the National Fertilizers Ltd. which was the consigner in this case has been paid their claim of Rs. 17 lakhs?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) 27 wagons of fertilizers valued at Rs. 17.80 lakhs were delivered to a party at Tenali on Indemnity Notes which are suspected to be forged.

(b) A statement is attached.

(c) The claim has been repudiated by South Central Railway.

Statement

Twenty seven wagons of fertilizers were booked under twenty seven invoices on 28-9-1984 from Nangal Dam to Tenali in Andhra Pradesh by Messrs. National Fertilizers Limited. The Chief Goods Supervisor, Tenali, delivered these goods to Messrs. Murthy Fertilizer Traders, Tenali, on the strength of stamped indemnity notes in the absence of railway receipt of a communication from Messrs. NFL, sent by them on 9-11-1984, that the consignments had been fraudulently delivered; enquiries were made by the South Central Railway, which revealed that the signatures on the indemnity notes were forged. The matter was then immediately reported to the local police and subsequently to the C.B.I. The case is still under investigation of C.B.I.

Medicines for dissolving clot in heart arteries

788. SHRI DHARAM PAL SINGH MALIK :
SHRI SUBHASH YADAV :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether method of intravenous injection of streptokinase or Urokinase along with adjuvant therapy of other medicines has been found successful for dissolving the clot in the arteries of the heart immediately after heart attack has occurred; and

(b) if so, whether any steps have been taken by Government to see that such medicines are provided in all the hospitals of the country to save the lives of the patients and if not, the reasons thereof?

THE DEPUTY MINISTER IN THE DEPARTMENT OF FAMILY WELFARE (SHRI S. KRISHNA KUMAR) : (a) and (b) According to the studies undertaken